

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 634  
204/252/ND/2022

**IN THE MATTER OF:**

**M/s. Shreerakshe Consultants and Designers Pvt. Ltd. ...APPELLANT**

**Vs.**

**ROC**

**...RESPONDENT**

**Section**

**U/s 252**

**Order delivered on 15.03.2023**  
**(Virtual Hearing)**

**Coram:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Appellant**

**:CS Nitin Jaiswal**

**For the Income Tax Department**

**:**

**For the RoC**

**:**

**ORDER**

Due to paucity of time, matter is adjourned to **20.04.2023**.

**Sd/-**  
**(COURT OFFICER)**